

- I. Notifications of the Ministry of Health and Family Welfare**
- II. Report and Accounts of (2023-24) NEIGRIHMS, Shillong, Meghalaya and related papers**

स्वास्थ्य और परिवार कल्याण मंत्रालय में राज्य मंत्री (श्री प्रतापराव जाधव): महोदय, मैं निम्नलिखित पत्र सभा पटल पर रखता हूँ :-

- I. (i) A copy (in English and Hindi) of the Ministry of Health and Family Welfare (Department of Health Research), Notification No. S.O. 4875(E).., dated the 11th November, 2024, notifying the revised composition of National Assisted Reproductive Technology and Surrogacy Board, issued under Section 3 of the Assisted Reproductive Technology (Regulation) Act, 2021 and Section 17 of the Surrogacy (Regulation) Act, 2021.

[Placed in Library. See No. L. T. 1815/18/24]

- (ii) A copy (in English and Hindi) of the Ministry of Health and Family Welfare (Department of Health Research), Notification No. S.O. 4878(E).., dated the 12th November, 2024, notifying the inclusion of Member in the category of eminent registered medical practitioner in the UT Appropriate Authority of Chandigarh, issued under sub-clauses (iii) and (v) of clause (a) of sub-section (3) Section 35 of the Surrogacy (Regulation) Act, 2021 and sub-clauses (iii) and (v) of clause (a) of sub-section (3) of Section 12 of the Assisted Reproductive Technology (Regulation) Act, 2021.

[Placed in Library. See No. L. T. 1816/18/24]

- II. A copy each (in English and Hindi) of the following papers: -

- (a) Thirty-fourth Annual Report and Accounts of the North Eastern Indira Gandhi Regional Institute of Health and Medical Sciences (NEIGRIHMS) Shillong, Meghalaya, for the year 2023-24, together with the Auditor's Report on the Accounts.
- (b) Review by Government on the working of the above Institute.

[Placed in Library. See No. L. T. 1817/18/24]